

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

20 21

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/549/ (IB)/CB/2017  
NAME OF THE PETITIONER(S) : NECTAR  
NAME OF THE RESPONDENT(S) : SRIVARI METAL WORKS PVT LTD  
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	D. SANKARAN.	Counsel for petitioner	Dr.
	T.R. SUNDARAM	COUNSEL FOR RESPONDENT	26/10/17

**ORDER**

Counsels for both the parties are present. Counsel for the Corporate Debtor filed a proposal for settlement of the claim made in the Application. He has also brought one DD to the tune of Rs.1 lakh dated 21.10.2017; the same is handed over to the Counsel for the Petitioner. The DD is accepted by the Counsel for the Petitioner without prejudice to the rights and contentions of the Petitioner. Counsel for the Petitioner is directed to seek fresh instructions from his client in relation to the proposal floated for settlement by the Counsel for the Corporate Debtor. Matter is posted for further hearing. Put up on 20.11.2017 at 10.30 A.M.

MEMBER (TECHNICAL)  
ghk

MEMBER (JUDICIAL)